

**दिल्ली विकास प्राधिकरण के प्लैटों
का निर्माण**

3183. श्री गंगा बसत सिंह : क्या निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली विकास प्राधिकरण द्वारा वर्ष 1976-77 तथा 1977-78 में बनाये गए प्लैटों की संख्या की तुलना में वर्ष 1978-79 में कितने प्लैट बनाए जा रहे हैं और उनमें जनता टाइप, मध्य आय वर्ग और निम्न आय वर्ग के कितने प्लैट हैं और वे प्लैट किन कालोनियों में बनाए जा रहे हैं अथवा बनाने का विचार किया जा रहा है; और

(ख) छठी पंचवर्षीय योजना में ऐसे प्लैटों के निर्माण में दिल्ली विकास प्राधिकरण द्वारा कितना व्यय किया जाएगा और क्या प्लैटों का मांग को ध्यान में रखते हुए इन प्लैटों का निर्माण इस योजना में पूरा हो जाएगा ?

निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री (श्री सिकन्दर बकत) :

(क) और (ख). सूचना एकत्र की जा रही है तथा समा पटल पर रख दी जाएगी।

SHRI S. NANJESHA GOWDA (Hassan): Sir, I have given a notice regarding selling of the agricultural products by the farmers.... (Interruptions) It is a very important issue.

MR. SPEAKER: Yes, I have seen it and I have told you also.

12 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER BETWA RIVER BOARD ACT AND ANNUAL REPORTS OF RAJASTHAN STATE DAIRY DEVELOPMENT CORPORATION LTD., JAIPUR FOR THE YEARS 1975-76 AND 1976-77 TOGETHER WITH AUDITED ACCOUNTS AND CAG'S COMMENTS AND TWO STATEMENTS

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): On behalf of Shri Surjit Singh Barnala, I beg to lay on the Table:

(1) A copy of the Betwa River Board Regulations, 1978 (Hindi and English versions) published in Notification No. G.S.R. 28(18)/78-GB in Gazette of India dated the 2nd December, 1978 under section 24 of the Betwa River Board Act, 1976. [Placed in Library. See No. LT-3013/78].

(2) A copy of the following Reports (Hindi and English versions) under section 619A of the Companies Act, 1956:—

(i) Annual Report of the Rajasthan State Dairy Development Corporation Limited Jaipur, for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(ii) Annual Report of the Rajasthan State Dairy Development Corporation Limited, Jaipur, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(3) Two statements (Hindi and English versions) showing reasons for delay in laying the reports mentioned at (2) above.

[Placed in Library. See No. LT-3014/78].

ANNUAL ADMINISTRATION REPORT OF DELHI DEVELOPMENT AUTHORITY FOR 1977-78 AND STATEMENTS re. IMPLEMENTATION OF URBAN LAND (CEILING AND REGULATION) ACT

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): I beg to lay on the Table:—

(1) A copy of the Annual Administration Report (Hindi and English versions) of the Delhi Development Authority, for the year 1977-78

under section 26 of the Delhi Development Act, 1957. [Placed in Library. See No. LT-3015/78].

(2) A copy each of three statements (Hindi and English versions) containing data regarding implementation (vide Sections 6, 20 and 21) of the Urban Land (Ceiling and Regulation) Act, 1976 in various State and Union Territories together with an explanatory memorandum, in pursuance of the assurance given by him during Half-an-Hour discussion on the 27th November, 1978. [Placed in Library. See No. LT-3016/78].

ANNUAL REPORTS OF AND REVIEW ON THE WORKING OF INDIAN INSTITUTE OF MANAGEMENT, BANGALORE AND AHMEDABAD FOR 1977-78

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Bangalore, for the year 1977-78 together with the Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Management, Bangalore, for the year 1977-78. [Placed in Library. See No. LT-3017/78].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Ahmedabad, for the year 1977-78 together with the Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Management, Ahmedabad, for the year 1977-78. [Placed in Library. See No. LT-3018/78].

ANNUAL REPORTS OF AND REVIEW ON NATIONAL INSTITUTE OF FOUNDRY AND FORGE TECHNOLOGY, RANCHI, SCHOOL OF PLANNING AND ARCHITECTURE, NEW

DELHI, AND NATIONAL INSTITUTE FOR TRAINING IN INDUSTRIAL ENGINEERING, BOMBAY, FOR 1977-78

DR. PRATAP CHANDRA CHUNDER: On behalf of Shrimati Renuka Devi Barakataki, I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Foundry and Forge Technology, Ranchi, for the year 1977-78 together with the Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Foundry and Forge Technology, Ranchi for the year 1977-78. [Placed in Library. See No. LT-3019/78].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the School of Planning and Architecture, New Delhi, for the year 1977-78 together with the statement of Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the School of Planning and Architecture, New Delhi, for the year 1977-78. [Placed in Library. See No. LT-3020/78].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Training in Industrial Engineering, Bombay, for the year 1977-78.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute for Training in Industrial Engineering, Bombay, for the year 1977-78. [Placed in Library. See No. LT-3021/78].